

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 20.07.2021 (TUESDAY)

COURT – III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Judgment

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|---------------|---------------------------------------|---|-------------------------------|--|
| 1. | Comp. App. (AT) (Ins) No. 786 of 2020 | Anil Kumar Vs. Allahabad Bank & Ors. | Rajendra Beniwal | Pratiksha Sharma R1 Saurabh Kalia Sidharth Tandon, R-2 |
| 2. | Comp. App. (AT) No. 213-214 of 2020 | Apurba Kumar Sarma & Ors. Vs. Complete Medical Care & Research Institute Pvt. Ltd. & Ors. | Manish Goswami | Patita Paban-R2. R3 to R6 Abhijeet Sinha Neeraj Gupta-R2, R6 Saikat Sarkar Biman Debnath |

For Admission (Fresh Cases)

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|-----------|--------------------------------|--|-------------|---|
| 3. | Comp. App. (AT) No. 76 of 2021 | Rajiv Sanghvi & Anr. Vs. Automotive Manufacturers Pvt. Ltd. & Ors. | Aman Gandhi | Navneet Anurag Katarki Mas Janhavi Patankar Trisha Sarkar-R2-R3 Sonali Jain-R3 Dhrub Malik Jinal Shah Shubhabrata Chakkraborti-R7-R9 Leshan Sinha-R5-14 |
| 4. | Comp. App. (AT) No. 78 of 2021 | Bharat M. Sanghvi & Ors. Vs. Pradip R. Kamdar & Ors. | Jinal Shah | Liz Mathew Pranaya Goel |

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- 2. Website: www.nclat.nic.in**

By order of Hon'ble Officiating Chairperson
-sd/-
Registrar